

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1172(CHE)/2024
PETITION NUMBER : CP(IB)/571(CHE)/2017
NAME OF THE APPLICANT : Tharuvai Ramachandran Ravichandran
(Liquidator) M/s. R V Steels and Power
Pvt Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 44 of IBBI
Reg 2016

ORDER

Ld. Counsel Mr.Bathri Narayan for the Applicant.

This is an Application seeking extension of Liquidation period by one year.
The Liquidator has been changed and the new Liquidator is yet to take charge.

Post the application for hearing on **21.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk